

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 102**  
TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2025

**SETTING UP OF ORGANIC COMPOST AND BIO-GAS PLANTS**

**\*102.** DR. K SUDHAKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there are any plans to support or subsidize farmers for setting up of organic compost and bio-gas plants and utilising them in their farms for better productivity, if so, the details thereof;
- (b) the steps taken for massive production of organic compost in the country and formulation of the policy thereof;
- (c) the details of the support extended to form Startups in the country during the last five years;
- (d) whether any policy level interventions are being made to create Model Agricultural Farming detailing the practices/processes through which the small and marginal farmers can make farming highly profitable, if so, the details thereof;
- (e) the details of steps taken to support small and marginal farmers of the country, State-Wise especially for Karnataka; and
- (f) whether any efforts are being made for digital soil mapping in the country especially for Karnataka, if so, the details thereof?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 102 DUE FOR ANSWER ON 11<sup>TH</sup> FEBRUARY, 2025 REGARDING “SETTING UP OF ORGANIC COMPOST AND BIO-GAS PLANTS”**

(a) & (b): Government is promoting organic farming through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs (except North Eastern States). For North Eastern States, Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme is being implemented. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification & marketing and post-harvest management training and capacity building. Under PKVY, assistance of Rs. 31,500 per ha for a period of 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha for a period of 3 years is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic compost. Under MOVCDNER, assistance of Rs. 46,500/ha for 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha for 3 years is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

Under Ministry of Jal Shakti, Department of Drinking Water and Sanitation (DDWS), Phase – II of Swachh Bharat Mission (Grameen) supports bio gas plants Liquid Fermented Organic Manure (LFOM)/ Fermented Organic Manure (FOM) produced by the Compressed Bio Gas (CBG) plants under Galvanizing Organic Bio Agro Resources Dhan (GOBARdhan). Market Development Assistance (MDA) @ Rs 1500/Metric Tonne (MT) for FOM, LFOM and Phosphate Rich Organic Manure (PROM) is provided to support production and use of organic fertilizer. Out of 81 CBG plants, 43 have registered on the iFMS portal of Department of Fertilizer and MDA of Rs. 16.01 Crore has been released to the eligible beneficiaries.

Government is implementing “PM Programme for Restoration, Awareness, Nourishment and Amelioration of Mother Earth (PM-PRANAM)” to incentivize States and Union Territories to promote alternative fertilizers and balanced use of chemical fertilizers. Under this programme, 50% of subsidy savings is passed on as a grant to the State for promotion of organic and natural farming and organic fertilizers.

(c): Start-ups are supported under “Innovation and Agri-Entrepreneurship Development” programme under Rashtriya Krishi Vikas Yojana (RKVY)-DPR to promote innovation and agri-entrepreneurship by providing financial support and nurturing an incubation ecosystem in the country. Start-ups are under taken in various field of agriculture and allied sectors. Five Knowledge Partners (KPs) and twenty-four RKVY Agribusiness Incubators (R-ABIs) implement the program. Trainings, technical and financial assistance is provided to startups to launch their products, services, business platforms etc. and facilitate to scale up products and operations for business viability. Financial support is provided to entrepreneurs of Rs. 5 lakh at the idea/pre seed stage and Rs. 25 lakh at the seed stage as grant-in-aid. 1749 startups have been financed to the tune of Rs. 124.96 crore as grants-in-aid.

(d): To encourage farmers to adopt certification and get remunerative price for certified organic produce two types of organic certification systems (Participatory Guarantee

Certification System (PGS India) and 3<sup>rd</sup> Party-National Programme for Organic Production (NPOP)) have been promoted under PKVY & MOVCDNER. The total cumulative state wise organic area covered under NPOP certification & PGS-India certification under PKVY is 59.74 lakh ha is given at **Annexure-I**.

National Mission on Natural Farming (NMNF) has been approved in November, 2024 with outlay of ₹2481 crore (Government of India share of ₹1584 crore and States' share of ₹897 crore). The scheme envisages the formation of 15,000 NF clusters in 7.5 lakh ha area. For easy availability of natural farming inputs to the farmers, 10,000 need-based Bio-input Resource Centres (BRCs) are envisaged. Approximately 2060 NF Model demonstration Farms will be established for hands on training on natural farming. For the trained farmers, output based incentive of ₹4,000 per acre per farmer per year upto 2 years is provisioned in the scheme for practicing NF package of practices like Pre Monsoon Dry Sowing (PMDS), application of Beejamrit, Jeevamrit, etc., diversified cropping system, awareness on NF, upkeep of livestock, preparing NF inputs or purchasing NF inputs from BRC, purchasing drums and storage containers for input preparation etc.

(e): So far, 25.30 lakh farmers have been benefitted under PKVY scheme and 2.19 lakh farmers under MOVCDNER scheme. Government of Karnataka has informed that 37,598 farmers have been covered under PKVY out of which 9,813 are small and marginal farmers. The State-wise details of farmers under the PKVY scheme (including Karnataka) & MOVCDNER scheme is given at **Annexure – II**. The State- wise details of financial assistance to farmers under the PKVY (including Karnataka) and MOVCDNER scheme since 2022-23 is given at **Annexure – III**.

(f): Government is implementing Soil Health & Fertility scheme. So far, 24.77 crore Soil Health Cards have been issued, out of which 1.77 crore Soil Health Cards have been issued in the State of Karnataka. Soil and Land Use Survey of India (SLUSI) has completed the detailed soil survey on 1:10K scale using Remote Sensing and Geographic Information Systems (GIS) in 36.86 lakh hectares surveyed across 31 districts of Karnataka State. The scheme provides details on soil series characteristics, characterization and taxonomic classification. Interpretative grouping of soils for land capability, soil and land irrigation suitability and hydrologic soil grouping is also done to understand soil health and land use patterns in the state.

SLUSI and National Remote Sensing Centre (NRSC, ISRO) together have also completed soil resource mapping on 1:50K scale using Remote Sensing and GIS for the entire state (19.17 M ha). Soil and Land Use Survey of India has also completed the generation of soil fertility map in 111 model villages in Karnataka state.

## Annexure-I

**State wise details of total cumulative area covered under organic farming NPOP (including MOVCDNER) + PGS under PKVY till 2023-2024**

Area in ha

S. NO.	State Name	NPOP	PGS under PKVY
1	Andhra Pradesh	63,678.69	3,60,805
2	Bihar	29,062.13	31,561
3	Chhattisgarh	15,144.13	1,01,279
4	Goa	12,287.40	15334
5	Gujarat	6,80,819.99	10000
6	Haryana	2,925.33	-
7	Himachal Pradesh	9,334.28	18748
8	Jharkhand	54,408.20	25300
9	Kerala	44,263.91	94480
10	Karnataka	71,085.99	20900
11	Madhya Pradesh	11,48,236.07	74960
12	Maharashtra	10,01,080.32	66756
13	Odisha	1,81,022.28	45800
14	Punjab	11,089.41	6981
15	Tamil Nadu	42,758.27	32940
16	Telangana	84,865.16	8100
17	Rajasthan	5,80,092.22	148500
18	Uttar Pradesh	66,391.34	171185
19	Uttarakhand	1,01,820.39	140740
20	West Bengal	8,117.80	21400
21	Assam	27,079.40	4400
22	Arunachal Pradesh	16,537.53	380
23	Meghalaya	29,703.30	900
24	Manipur	32,584.50	600
25	Mizoram	14,238.30	780
26	Nagaland	16,221.56	480
27	Sikkim	75,729.78	63000
28	Tripura	20,481.36	1000
29	Jammu & Kashmir	34,746.75	5160
30	Pondicherry	21.51	-
31	Delhi	9.60	-
32	Ladakh	-	10480
33	Daman & Diew	-	642
34	Dadar & Nagar Haveli	-	500
<b>Total</b>		<b>44,75,836.90</b>	<b>14,98,583</b>
<b>Grand Total (NPOP + PGS)</b>		<b>59,74,419.90</b>	

Source: APEDA + PGS

## Annexure-II

## State-wise details of farmers benefitted under PKVY scheme (including Karnataka) and MOVCDNER scheme since 2015-16

S. No.	Name of the State	Farmers
<b>PKVY</b>		
1	Andhra Pradesh	7,46,976
2	Bihar	43,208
3	Chhattisgarh	60,294
4	Gujarat	17,836
5	Goa	12,685
6	Jharkhand	32,714
7	<b>Karnataka</b>	<b>37,598</b>
8	Kerala	3,10,841
9	Madhya Pradesh	1,16,360
10	Maharashtra	87,350
11	Odisha	70,026
12	Punjab	6,676
13	Rajasthan	2,17,479
14	Tamil Nadu	37,886
15	Telangana	18,405
16	Uttar Pradesh	2,73,672
17	West Bengal	48,585
18	Assam	9,740
19	Mizoram	2,054
20	Meghalaya	2,275
21	Himachal Pradesh	44,932
22	Jammu & Kashmir	12,900
23	Uttarakhand	3,01,109
24	Andaman & Nicobar	3,590
25	Daman & Diu	1,324
26	Ladakh	14,070
	<b>Total</b>	<b>25,30,585</b>
<b>MOVCDNER</b>		
1	Arunachal Pradesh	15699
2	Assam	24,425
3	Manipur	42,338
4	Meghalaya	19,841
5	Mizoram	22,104
6	Nagaland	31,128
7	Sikkim	38,645
8	Tripura	25,753
	<b>Total</b>	<b>2,19,933</b>

## Annexure-III

## State- wise details of financial assistance including training to farmers under the PKVY (including Karnataka) and MOVCDNER scheme since 2022-23

(Rs. In Lakhs)

S. No.	Name of the State	2022-23	2023-24	2024-25
		Release	Release	Release
<b>PKVY</b>				
1	Andhra Pradesh	-	970.00	2099.00
2	<b>Bihar</b>	<b>1547.68</b>	<b>402.00</b>	<b>312.00</b>
3	Chhattisgarh	-	1892.50	1188.00
4	Gujarat	-	196.00	282.00
5	Goa	-	250.00	70.50
6	Jharkhand	-	163.00	399.00
7	Karnataka	512.55	2803.00	974.00
8	Kerala	1712.07	71.00	392.00
9	Madhya Pradesh	0.00	33.00	1250.00
10	Maharashtra	449.67	1681.00	1256.00
11	<b>Odisha</b>	<b>370.72</b>	<b>791.00</b>	<b>373.50</b>
12	Punjab	-	-	278.50
13	Rajasthan	1783.26	800.00	750.00
14	Tamil Nadu	-	1564.00	1620.00
15	Telangana	-	-	212.00
16	Uttar Pradesh	5089.32	5881.00	4500.00
17	West Bengal	555.39	1717.00	1120.75
18	Himachal Pradesh	-	124.00	746.00
19	Uttarakhand	5969.00	767.00	2305.00
20	All UTs	193.55	380.02	2305.00
	<b>Total</b>	<b>18,183.20</b>	<b>20,485.70</b>	<b>20,463.75</b>
<b>MOVCDNER</b>				
S. No.	Name of the State	2022-23	2023-24	2024-25
		Release	Release	Release
1	Assam	2059.15	3684.91	2031.00
2	Manipur	2915.36	2805.38	1977.00
3	Meghalaya	621.57	2465.40	2343.00
4	Nagaland	1390.60	2346.10	1735.00
5	Mizoram	1140.90	2336.16	2380.00
6	Arunachal Pradesh	1642.17	2574.75	988.00
7	Sikkim	1538.83	3260.69	1219.00
8	Tripura	3000.26	3370.04	2266.00
	<b>Total</b>	<b>14,308.84</b>	<b>22,843.43</b>	<b>14,939.00</b>

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